

conduct a fresh inquiry into the Czech pistol deal; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) Does not arise.

**Ram Janam Bhoomi-Babri Masjid Issue**

389. SHRI CHHEDI PASWAN: Will the PRIME MINISTER be pleased to state:

(a) whether four member Expert Committee formed to deal with the Ram Janambhoomi and Babri Masjid dispute has submitted its report to the Government;

(b) if so, the main recommendations made by the Committee;

(c) the action taken by the Government in this regard; and

(d) if no action has been taken, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER AND STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (d). No sir, No four-member expert committee was formed to deal with the Ram Janam Bhoomi-Babri Masjid dispute. However the documents presented by the Vishva Hindu Parishad and the All India Babri Masjid Action Committee were divided into four groups—(a) historical (b) archaeological (c) revenue and (d) legal. The VHP and the All India Babri Masjid Action Committee nominated 10-members each but they did not classify their experts according to the above

four categories. The experts met and formed themselves into two groups. The first related to historical and archaeological evidences and the second group related to revenue and legal evidences. Later in a meeting held on 6.2.91 it was resolved that the experts will submit their reports to the parties concerned and the concerned parties will give a resume of the Experts opinion to the Government.

**Problems of Newspapers Industry**

390. SHRI CHHEDI PASWAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have constituted any Committee for identifying the problems of newspaper industry;

(b) if so, the composition of Committee;

(c) whether the said Committee has submitted its report to the Government; and

(d) if so, the main recommendations thereof and the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER AND STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Government had set up an Expert Committee to look into the problems of Small & Medium Newspapers.

(b) The initial composition of the Committee is enclosed in statement-I, This, however, underwent some changes later on.

(c) Yes Sir.

(d) The recommendations of the Committee are attached at statement-II and they are engaging the attention of the Government.